HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION Imphal, the 8th May, 2025

No. HCM/N-15/2013-Estt/G/9297 : Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, has relinquished charge of the office of Judge of the High Court of Manipur on 25th March, 2025 in the evening on the eve of Her Ladyship's attaining the age of 62 years.

By Order etc.,

Sd/-

(OJESH MUTUM) REGISTRAR GENERAL HIGH COURT OF MANIPUR Imphal, the 8th May, 2025

Endt. No. HCM/N-15/2013-Estt/G/9298-3/2

Copy to :

- 1. Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
- 5. The Chief Secretary, Government of Manipur.
- 6. The Accountant General (A&E), Manipur.
- 7. The Commissioner (Law), Government of Manipur.
- 8. All the Registrars, High Court of Manipur.
- 9. All the Jt. Registrars, High Court of Manipur.
- 10. All the Deputy Registrars/Language Officer/ Court Managers, Grd-II, High Court of Manipur.
- 11. All the Assistant Registrars/Sr. Private Secretaries/ High Court of Manipur.
- 12. System Analyst, High Court of Manipur

-He is requested to upload the same on the official website.

13. All Superintendents/ Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur.

14. All Court Masters, High Court of Manipur.

15. Concerned File/Guard File.

REGISTRAR GENE HIGH COURT OF MANIPUR
